

STATEMENT

List of six posts of Chief Executive lying vacant.

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| (1) Managing Director, Hindustan Photo Films Manufacturing Company Limited. | The post is vacant since 3.11.1973, when the previous incumbent prematurely retired. The Ministry of Industrial Development has selected a person for the vacancy and the appointment is being processed with the Appointments Committee of the Cabinet. |
| (2) Managing Director, National Textile Corporation. | This post was combined with that of Chairman till 4.6.1974, when a part-time Chairman was appointed on a regular basis. The Ministry of Industrial Development are taking steps to fill up the vacancy. |
| (3) Managing Director, Indo-Burma Petroleum Co. Limited. | The previous Managing Director relinquished charge of the post on 1.6.1974 on his appointment as Managing Director, Indian Oil Corpn. (Marketing Division). The Ministry of Petroleum & Chemicals are taking steps to fill up the vacancy and till such time the previous Managing Director is holding additional charge of the post. |
| (4) Managing Director, Indian Motion Pictures, Export Corporation Ltd. | The post became vacant on 28.3.1974 when the previous incumbent relinquished charge. The Ministry of Information & Broadcasting are taking steps to fill up the vacancy. |
| (5) Chairman-cum-managing Director, Export Credit & Guarantee Corporation. | The Ministry of Commerce have obtained the approval of the Appointments Committee of the Cabinet to fill up the vacancy. The selected person is likely to join the post shortly. |
| (6) Managing Director, Hindustan Organic Chemicals Limited. | The post became vacant on 7.7.1974 on the expiry of the tenure of the previous incumbent. The Ministry of Petroleum & Chemicals are considering the question of selecting his successor. In the meantime acting arrangement has been made. |

Separate Commissioner at the Centre for Handloom Industry

695. SHRI G. Y. KRISHNAN: Will the Minister of COMMERCE be pleased to state:

(a) whether there is any proposal to have separate Commissioner for handloom industry at the Centre as stressed by some delegates from Andhra Pradesh Congress Committee;

(b) whether the delegation had also urged for relaxation of the rigid conditions stipulated by the Reserve Bank with regard to credit and demanded a greater and freer flow of working capital for the apex and primary weavers co-operatives; and

(c) if so, the reaction of Central Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Suggestions for the appointment of a Development Commissioner for Handlooms have been received. A recommendation to that effect has also been made by the Study Team on Handlooms appointed in December, 1973, under the Chairmanship of Shri B. Sivaraman, Member, Planning Commission.

(b) Yes, Sir.

(c) A general relaxation of the conditions stipulated under the Reserve Bank of India's Scheme of Handloom Finance is not considered necessary or feasible. The State Governments, can, however, approach the Reserve Bank of India for suitable relaxations in individual cases of genuine hardship.